

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3048-JK (LD) of 2024

DATED:- 11 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-11-03 - 2024

No:- LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
11-03-24

Annexure to the Government Order No.3048- JK(LD) of 2024 dated 11.03.2024

CENTRAL ADMINISTRATIVE TRIBUNAL

Case No	OIC	Designation
Manpreet Kour V/s UT of J&K O.A 596/2021(Jammu)	Mrs. Ashu Kumari	Information Officer
Kewal Kumar Vs UT of J&K & Ors. (Directorate) Objection under process OA No. 252/2023	Mrs. Ashu Kumari	Information Officer
Uma Sharma Vs State & Ors SWP No. 2212/2013 TA No.	Mrs. Ashu Kumari	Information Officer
Riyaz Ahmad Wani Vs State & Ors SWP 2064/2012 TA No.	Mrs. Ashu Kumari	Information Officer
Tahir Hussain Akhoun Vs State & Ors SWP 1594/2010 TA No.	Mrs. Ashu Kumari	Information Officer
Deepshikha Sharma Vs State & Ors SWP No. 1719/2012 TA No.	Mrs. Ashu Kumari	Information Officer
Abdul Aziz Vs State & Ors SWP No.2529/2018 TA No. 61/7479/2021	Mrs. Ashu Kumari	Information Officer
Zubair Ahmad Mir Vs State of J&K & Ors SWP NO. 541/2019 LA No. 01/2019 TA No.	Mrs. Ashu Kumari	Information Officer
Neena Jamwal Vs. UT of J&K & Ors OA No. 226/2020	Mrs. Ashu Kumari	Information Officer
Rafiq Ahmad Malik Vs UT of J&K Ors	Mrs. Ashu Kumari	Information Officer

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WP(c) No. 332/2020 TA No.		
Raj Kumar Vs UT of J&K & Ors OA..... of 2021	Mrs. Ashu Kumari	Information Officer
Devinder Kumar Vs Information Deptt. UT of J&K, OA No. 92/2022	Mrs. Ashu Kumari	Information Officer
Tej Kishan Vs Commr Secty & Ors OA No. 61/1761/2022	Mrs. Ashu Kumari	Information Officer
Sunil Kumar Vs UT of J&K TA No. 6814/2021	Mrs. Ashu Kumari	Information Officer
Liqayat Ali Mir and Anr Vs UT of J&K & Ors OA No.677/2023	Mrs. Ashu Kumari	Information Officer

High Court

Case No	OIC	Designation
Capital General Agencies Vs UT of J&K & Ors WPC NO. 1582/2020 C CP NO.310/2021 Suit for Recovery in In the Court of Ist Additional District Judge, Jammu	Mrs. Ashu Kumari	Information Officer
Lake City Times Vs UT of J&K & Ors WP(C) No. 1510/2023 CCP4693/2023	Mrs. Ashu Kumari	Information Officer

Joint Director Information, Jammu

Case No	OIC proposed	Designation
Mohammad Iqbal Wani Vs State & Ors SWP No. 1445/2009 Cont. No.45/2015	Dr. Vikas Sharma	Deputy Director Information (PR),Jammu
Rahul Khajuria TA No. 71/2022,	Dr. Vikas Sharma	Deputy Director Information

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SWP No.24/2017 MP No 1/2017	(PR),Jammu
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Joint Director Information, Kashmir

Case No	OIC	Designation
Crescent Educational Trust, Bijbehara through its Chairman Javid Gul Vs UT of J&K & Ors WPC No...../2023	Mr. Bilal Mukhtar Dar	Deputy Director Information (PR)
Javed Ahmad Gul Vs UT of J&K & Ors WPC NO...../2023	Mr. Bilal Mukhtar Dar	Deputy Director Information (PR)

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Deputy Director